

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

RA No.2/99 in OA 2485/94

New Delhi, this the 25th day of May, 1999

HON'BLE SHRI T. N. BHAT, MEMBER (J)
HON'BLE SHRI R.K. AHOOJA, MEMBER (A)

In the matter of:

1. Shri S.P. Rastogi s/o Sh. Raj Krishna Rastogi,
R/o B-24, Nanakpura, South Moti Bagh-II,
New Delhi.
2. Shri S.L. Aroa s/o Shri Chothu Ram,
R/o A-26, Double Storey,
Kalkaji, New Delhi.
3. Shri Murhar Sharma s/o Shri R.L. Sharma,
r/o B-6, Nanakpura, New Delhi.
4. Shri Jaipal Singh s/o Shri Chandra Mal,
r/o Block No. 17, Qr. No. 882, Lodhi Road,
New Delhi.
5. Shri M.S. Rastogi s/o Sh. Shadi Lal,
883, Luxmibai Nagar, New Delhi.
6. Shri Ashok Saigal s/o Late Shri C.L. Saigal,
r/o B-53/1, Naraina Vihar,
New Delhi.

.....Review applicants

(By Advocate: Shri O.P. Kshatriya)

Versus

Union of India through:

1. The Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. The Director Intelligence Bureau,
Ministry of Home Affairs,
North Block, New Delhi.
3. The Secretary to the Govt. of India,
Department of Personnel, Grievances & Training,
Ministry of Home Affairs, North Block,
New Delhi.
4. Shri S.P. Dhamija,
Assistant Director,
Intelligence Bureau,
North Block, New Delhi.
5. Shri T.R. Batra,
Section Officer,
Intelligence Bureau,
North Block, New Delhi.

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6. Shri Sita Ram Singh,
Section Officer (Retd.)
Intelligence Bureau,
8-C, DDA Flat, S. Julian, New Delhi.

7. Shri Jag Mohan Sayal,
Section Officer (Retd.)
Intelligence Bureau,
C-4-C/74 Janakpuri, New Delhi.

8. Shri S.K. Nandi,
Section Officer,
Subsidiary Intelligence Bureau,
9/1, Gariahat Road, Calcutta.

9. Shri Daya Nand Pandey,
Section Officer,
Intelligence Bureau,
North Block, New Delhi.

10. Shri Sri Jay Sengupta,
Section Officer,
Subsidiary Intelligence Bureau,
9/1, Gariahat Road,
Calcutta. . . Respondents

(By Advocate: None).

JUDGMENT (By Circulation)

By Hon'ble Shri T.N.Bhat, Member (J)

We have carefully gone through the contents of the R.A. and have perused the file of the main O.A. We have also gone through our judgement dated 9.11.1998 which the review applicants want us to review.

2. We notice that in our detailed judgement all the points raised by the parties were considered and thereafter the OA was dismissed. We held that the seniority list which was challenged in the OA had been correctly prepared and was in accordance with the OM dated 7.2.1986 issued by the Department of Personnel & Training. On that basis we dismissed the OA.

3. The review applicants, who were the applicants in the OA, have now sought to raise the same issues as had been raised by them in the OA and which have already been dealt with by us in our judgement.

4. In our considered view, the review applicants have raised such pleas as could more appropriately be raised before the higher Forum.

5. We do not find any ground for review disclosed in the RA. There is no error apparent on the face of the record nor discovery of any fresh piece of evidence which was not available at the time of hearing of the O.A.

6. We accordingly, dismiss this RA, by circulation.

Reckha
(R.K. Ahooja)

Member (A)

T.N.Bhat
(T.N.Bhat)

Member (J)

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